

(c) Pass-holders are allowed to travel in all the private mini buses engaged under the scheme indicated in (b) above. But this facility is not available on private mini buses engaged by D.T.C. prior to the introduction of the said scheme as it is not covered by the agreement entered into by D.T.C. with the bus-owners.

(d) The areas where mini buses are operating are also covered by other DTC services on which pass-holders are allowed to travel. Students do not, therefore, face difficulty due to non-validity of their passes on some of the private mini buses.

Post Offices in North Eastern Region

941. SHRI SYED ABDUL MALIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) what is the number of post offices proposed to be opened in the North Eastern Circle during the Fifth Five Year Plan period;

(b) what is the number of post offices already opened under the Plan; and

(c) by when the remaining post offices are likely to be opened ?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA) : (a) 460, subject to justification of proposals and the availability of funds.

(b) 115.

(c) During 1976-77 to 1978-79.

Difficulties to telephone subscribers in Gole Market area

942. SHRI RAGHBIR SINGH GILL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that telephones installed in Gole Market area, New Delhi mostly remain out of order;

(b) whether it is a fact that telephones for registering complaints in the area also remain out of order;

(c) whether it is also a fact that telephone No. 198 does not entertain telephone complaints from this area; and

(d) if so, what remedial measures are being taken in this regard ?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA) : (a) No, Sir. The telephone service to some subscribers in the area was, however, affected due to (i) cable fault during July/August, 1976, (ii) area re-arrangement and (iii) damage to the DPs in the veranda of Bhagat Singh Market when the municipal authorities dismantled encroachments.

(b) No, Sir. 198 service for registering complaints from subscribers in this is working round-the-clock.

(c) No, Sir. 198 service is regularly registering complaints from subscribers from this area.

(d) The working of the fault repair service is kept constantly under watch and corrective action is taken promptly whenever any abnormality is noted.

Irregularities in coal mines in the implementation of Contract Labour (Regulation and Abolition) Act, 1970

943. SHRI KALYAN ROY :

SHRI BIR CHANDRA DEB BARMAN :

SHRI M. KADERSHAH :

Will the Minister of LABOUR be pleased to refer to the reply to Starred Question 110 given in the Rajya Sabha on the 13th August, 1976 and state :

(a) what is the number of cases involving irregularities, out of 55,738 cases detected in the process of implementation of the Contract Labour (Regulation and Abolition) Act, 1970, in respect of public sector and private sector coal mines separately during the last three years, year-wise;

(b) what are the names of coal mines and companies where these irregularities have been detected; and

(c) what action Government have taken against the managements of these mines ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) to (c) Information is being collected and will be laid on the Table of the House after it is received.

भारतीय सांस्कृतिक संबंध परिषद् के भूतपूर्व सचिव के विरुद्ध आरोप

944. श्री नागेश्वर प्रसाद शाही : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को भारतीय सांस्कृतिक संबंध परिषद् के भूतपूर्व सचिव के विरुद्ध लगाये गये विभिन्न आरोपों की जांच करने के लिए नियुक्त की गई जांच समिति का प्रतिवेदन प्राप्त हो गया है;